

(a) whether Devnath Committee Report has adversely affected some categories of employees in Defence establishments,

(b) if so, the categories affected, and

(c) the remedial steps taken by Government in this regard ?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM)** (a) to (c) Four Committees headed by Shri S. Deva Nath, formerly Deputy Secretary in the Defence Ministry, submitted reports recommending changes in the pay-scales and grade structure of the following categories of employees in the Defence Establishments —

- (i) Clerks and Clerical Supervisors,
- (ii) Storekeepers,
- (iii) Technical Supervisors, and
- (iv) Viewers.

The recommendations in these reports are, by and large, an improvement on the existing position and beneficial to the majority of the employees. The Government orders issued with the consent of the affected employees after discussions with their representatives, under the Joint Consultative Machinery Scheme, provide for an option being exercised by the existing incumbents who desire to retain their existing pay scales on their adjustments in the new grade structure. There is thus no adverse affect in the matter of pay. However, due to changes in grade structure, in some cases, future promotion prospects have been somewhat curtailed in all the above categories. In rationalisation measures of this nature this is inevitable.

**Proposal to include workers Representative in Raksha Utpadan Board**

6776 SHRI S M. BANERJEE: Will the Minister of DEFENCE be pleased to state .

(a) whether a final decision has since been taken to include workers' representative in Raksha Utpadan Board;

(b) whether All India Defence Employees' Federation has again demanded inclusion of a workers' representative therein, and

(c) if so, Government's reaction thereto ?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA)**

(a) A decision has been taken by the Government that it is not necessary to include a workers' representative in the Raksha Utpadan Board

(b) and (c) There has been no recent demand from the All India Defence Employees Federation for inclusion of a workers' representative. This question was, however, raised in the Industrial Council Meeting of the DGOF in September 1971. As stated before on the Floor of the House, the Raksha Utpadan Board was constituted as purely an official body to cut down delays in the Governmental procedures and bring about greater harmony within the concerned agencies of the Government. It was vested with several administrative and financial powers. The main purpose of constituting the Board was to remove bottlenecks connected with Ministry of Finance, Industrial Development, Supply etc

**Conference of General Managers of Ordnance Factories in Calcutta**

6777 SHRI S M BANERJEE Will the Minister of DEFENCE be pleased to state

(a) whether a Conference of General Managers of Ordnance Factories was held in Calcutta in April, 1972; and

(b) if so, the main decisions arrived at ?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA)** : (a) Yes, Sir.

(b) The minutes of the Conference of General Managers of Ordnance Factories are under finalisation.

**Grant of Advance to Central Government Employees for Purchase of Motor Cycles, Scooters and Cars**

6778 **SHRI B. K. DASCHOW-DHURY** : Will the Minister of FINANCE be pleased to state :

(a) whether Government proposed to lift the ban imposed on the grant of advances to the Central Government employees for purchase of Motor Cycles, Scooters and Cars, and

(b) if so, when ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH)** : (a) and (b). There is no total ban on the grant of advances to Central Government employees for the purchase of motor cycles, scooters and cars. Only the grant of second and subsequent advances in certain circumstances has been restricted as a measure of economy. This restriction is not proposed to be withdrawn for the present.

**Violations of Indian Air Space by Pakistan from January to April 1972**

6779. **SHRI B. K. DASCHOW-DHURY** : Will the Minister of DEFENCE be pleased to state :

(a) the number of violations of Indian air space by Pakistan planes and helicopters during the period from January to April, 1972; and

(b) the steps taken by Government in this regard ?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM)** : (a) Six.

(b) Instructions exist for dealing with such violations suitably

**भारतीय पेट्रो-रसायन निगम**

6780. श्री मूलचन्द्र डागा : क्या पेट्रोलियम और रसायन मन्त्री यह बताने की कृपा करेंगे कि :

(क) भारतीय पेट्रो-रसायन निगम न विभिन्न परियोजनाओं के सम्बन्ध में अब तक कितनी प्रगति की है,

(ख) इन परियोजनाओं पर कुल कितना व्यय किया जाएगा और अब तक उन पर कितनी राशि खर्च की गई है; और

(ग) क्या परियोजना पर होने वाले व्यय को पश्चिम जर्मनी से ऋण प्राप्त करके पूरा किया जा रहा है ?

पेट्रोलियम और रसायन मन्त्रालय में उपमन्त्री (श्री बलबीर सिंह) : (क) एरो-मैट्रिक्स प्रायोजना पर चल रहे कार्य में काफी प्रगति हो गई है और भ्रष्टा है कि यह इस वर्ष के दौरान मुकम्मल हो जायेगी ।

अन्य प्रायोजनाएँ कार्यान्वयन की विभिन्न अवस्थाओं में हैं ।